NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	C.A.No.142/252/HDB/2017
NAME OF THE COMPANY	Immortal Energy Limited
NAME OF THE APPLICANT/PETITIONER	Immortal Energy Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies
UNDER SECTION	252

Counsel for Applicant/Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
MALLIKARJUNA RAO N	CA	Ca8121580580@gmail.com	Philip_
	=		***************************************

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Shri N. Mallikarjun Rao, Chartered Accountant. None appeared for the Respondent.

Petitioner is directed to rescue notice to the RoC and file proof by the next date of hearing on 21.11.2017.

MEMBER (Tech)

MEMBER (Judl)